

NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH

CORAM:

(IB)-81(ND)/2018

PRESENT: MS. DEEPA KRISHAN
HON'BLE MEMBER(T)

MS. INA MALHOTRA
HON'BLE MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 05.02.2018.

NAME OF THE COMPANY: Action Construction Equipment Ltd. Vs. JKM Infra Projects Ltd.

SECTION OF THE COMPANIES ACT: 9 of IBC, 2016

S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
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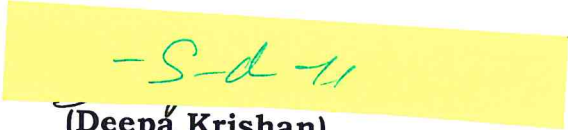
For the Petitioner (s): Counsel for the Petitioner

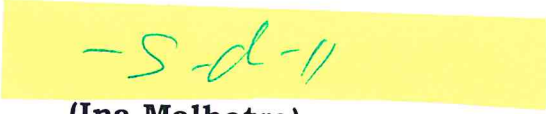
For the Respondent (s): None

ORDER

Notice in terms of the previous order has not been effected on the Respondent.

Let fresh notice be served on the Respondent by all modes including through the process of the Bench. Notice be also effected on the Corporate Debtor through its Directors as well for 13th February, 2018. Affidavit of service be filed.


(Deepa Krishan)
Member (T)


(Ina Malhotra)
Member (J)